

ORISSA HIGH COURT**FILING REPORT AS ON :07/10/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
1	BLAPL/0009856/2022	JANKI GUNTHA @ JANKI BARAL VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	//0 SPECIAL JUDGE (NDPS),KHURDA(Khordha *) TR/0000088/2022
2	BLAPL/0009857/2022	PRATAP MANGARAJ @ MILU VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	KHURDA SADAR /188 /2022 SPECIAL JUDGE (NDPS),KHURDA(Khordha *) TR/0000090/2022
3	BLAPL/0009858/2022	AMIT PALIT VS STATE OF ODISHA	PRAFULLA KUMAR KHATEI VS	//0 SPECIAL COURT,CUTTACK(Cuttack) 2(A)CC/0000073/2022
4	BLAPL/0009859/2022	HRIDAY @ HARIDAY BAPARI VS STATE OF ODISHA	PRAFULLA KUMAR KHATEI VS	//0 SPECIAL COURT,CUTTACK(Cuttack) 2(A)CC/0000073/2022
5	BLAPL/0009860/2022	DASARATHI MAHALA @ ANAMA VS STATE OF ODISHA	ROHIT RANJAN RAY VS	KHURDA SADAR /188 /2022 SPECIAL JUDGE (NDPS),KHURDA(Khordha *) TR/0000090/2022
6	BLAPL/0009861/2022	PADIA @ PATITA PABAN SINGH VS STATE OF ODISHA	DEBA KUMAR RATH VS	SARANAKUL /105 /2022 J.M.F.C.,ODAGAON(Nayagarh *) GR/0000218/2022
7	BLAPL/0009862/2022	TAKULU @ SUSANTA @ SUSHANT DIGAL VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	BAGHAMARI /119 /2022 SPECIAL JUDGE (NDPS),KHURDA(Khordha *) TR/0000086/2022
8	BLAPL/0009863/2022	TOFAN @ SIPUNA @ TAPUNA PRADHAN VS STATE OF ODISHA	MANAS KUMAR CHAND VS	KENDRAPARA /139 /2017 A.D.J.,KENDRAPARA(Kendrapara *) ST/0000222/2018
9	BLAPL/0009864/2022	ARUN @ DULAMANI MAJHI VS STATE OF ODISHA	AJIT KUMAR RAUT VS	BADMAL /190 /2022 S.D.J.M.-ADDL.CIVIL JUDGE(JD),JHARSUGUDA(Jharsuguda *) CT/0002349/2022
10	BLAPL/0009865/2022	TANKADHAR BISI VS STATE OF ODISHA	RASHMI KANTA ACHARYA VS	BHAWANIPATNA SADAR /169 /2022 S.D.J.M.-CIVIL JUDGE (JD),BHAWANIPATNA(Kalahandi) CT/0000541/2022
11	BLAPL/0009866/2022	MAMINA SAHOO VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	KHURDA SADAR /188 /2022 SPECIAL JUDGE (NDPS),KHURDA(Khordha *) TR/0000090/2022

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12	BLAPL/0009867/2022	RAJINDRA RANA @ RAJENDRA RANA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	//0 ADDL. SESSION JUDGR- CUM- SPL. JUDGE, KANTAMAL(Baudh *) 2(A)CC/0000012/2022
13	BLAPL/0009868/2022	SHANKAR SAHU VS STATE OF ODISHA	HIMANSHU SEKHAR MISHRA VS	//0 SPL.JUDGE PATNAGARH(Balangir) 2(A)CC/0000005/2022
14	BLAPL/0009869/2022	SUMAN JHANKAR VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	//0 ADDL. SESSION JUDGR- CUM- SPL. JUDGE, KANTAMAL(Baudh *) 2(A)CC/0000011/2022
15	BLAPL/0009870/2022	KULAMANI PATEL VS STATE OF ODISHA(VIG.)	BYOMOKESH SAHOO VS	ROURKELA VIGILANCE /20 /2022 SPL.JUDGE (VIG), SUNDERGARH(Sundargarh) GR/0000017/2022
16	BLAPL/0009871/2022	SANTOSH PRADHAN @ BUTU VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BANAPUR P.S. /340 /2022 J.M.F.C.-CIVIL JUDGE (JD),BANPUR(Khordha *) GR/0000308/2022
17	BLAPL/0009872/2022	KAMALAKANTA TRIPATHY VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	PATTAPUR (DIGAPAHANDI) /267 /2022 NYAYADHIKARI G.N. /J.M.F.C.,SANAKHEMUNDI(Ganjam) GR/0000260/2022
18	BLAPL/0009873/2022	TUNA @ ASHISH HARIJAN VS STATE OF ODISHA	ARIJEET MISHRA VS	JEYPORE MAHILA /96 /2022 SPECIAL JUDGE,,JEYPORE(Koraput) Spl/0000879/2022
19	BLAPL/0009874/2022	GANESH SINGH VS STATE OF ODISHA	SANKET KANUNGO VS	TANGI /154 /2019 J.M.F.C.,CUTTACK(RURAL)(Cuttack) GR/0001415/2019
20	BLAPL/0009875/2022	RINKU NAYAK @ RINKU NAIK VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	BUGUDA /443 /2022 ADDL.DISTRICT SESSIONS CUM SPL JUDGE,BHANJANAGAR(Ganjam) Spl/0000033/2022
21	BLAPL/0009876/2022	DILIP KUMAR MALIK VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	AUL /229 /2014 J.M.F.C.,AUL(Kendrapara *) GR/0000405/2014
22	BLAPL/0009877/2022	GOBINDA CH NAYAK VS STATE OF ODISHA	DEBASHIS MITRA VS	CHAULIAGANJA /310 /2022 J.M.F.C.,CUTTACK(Cuttack) GR/0001260/2022
23	BLAPL/0009878/2022	LALU MANDAL @ VIRAT KUMAR	ARIJEET MISHRA	SUKINDA /13 /2022

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		VS	VS	G.N CUM J.M.F.C., SUKINDA(Jajapur *)
24	BLAPL/0009879/2022	STATE OF ODISHA BIKKI SINGH	ARJEET MISHRA	CT/0000032/2022 PANIKOILI /103 /2022
		VS	VS	ADDL SESSIONS JUDGE CUM SPL JUDGE, JAJPUR ROAD(Jajapur *)
25	BLAPL/0009880/2022	STATE OF ODISHA BINOD BUD	SAMARENDRA BAHADUR	Spl/0000031/2022 BARGAON /46 /2022
		VS	VS	J.M.F.C.,RAJGANGPUR(Sundargarh)
26	BLAPL/0009881/2022	STATE OF ODISHA SUKUMAR BEHERA	ABHISHEK DASH	GR/0000203/2022 JHARPOKHARIA /124 /2022
		VS	VS	S.D.J.M.-CIVIL JUDGE (JD),BARIPADA(Mayurbhanj)
27	BLAPL/0009882/2022	STATE OF ODISHA NIGAM PATRA	ABHISHEK DASH	CT/0000989/2022 S.P.(CID-CRL),CUTTACK /12 /2022
		VS	VS	J.M.F.C,CUTTACK(Cuttack)
28	BLAPL/0009883/2022	STATE OF ODISHA SUDHANSU DAS	ABHISHEK DASH	GR/0001197/2022 S.P.(CID-CRL),CUTTACK /12 /2022
		VS	VS	J.M.F.C,CUTTACK(Cuttack)
29	BLAPL/0009884/2022	STATE OF ODISHA VISHAL KHANDELWAL	ABHISHEK DASH	GR/0001197/2022 S.P.(CID-CRL),CUTTACK /12 /2022
		VS	VS	J.M.F.C,CUTTACK(Cuttack)
30	BLAPL/0009885/2022	STATE OF ODISHA BHOLANATH SWAIN	S.S.RAY 2	GR/0001197/2022 GANGAPUR (BHANJANAGAR) /370 /2022
		VS	VS	S.D.J.M.-CIVIL JUDGE (JD),BHANJANAGAR(Ganjam)
31	BLAPL/0009886/2022	STATE OF ODISHA SANTOSHI BEHERA	AMLAN SHAKTI PAUL	GR/0001285/2022 BADAGODA P.S. /317 /2022
		VS	VS	SESSIONS JUDGE, KHURDHA(Khordha *)
32	BLAPL/0009887/2022	STATE OF ODISHA KALIA KHARSEL	SATYA NARAYAN MISHRA (4)	TR/0000363/2022 JUNAGARH /280 /2022
		VS	VS	SPECIAL JUDGE,BHAWANIPATNA(Kalahandi)
33	BLAPL/0009888/2022	STATE OF ODISHA PRASANTA KUMAR GOUDA	JYOTIRMAYA SAHOO	Spl/0000274/2022 DIGAPAHANDI /145 /2022
		VS	VS	J.M.F.C.,DIGAPAHANDI(Ganjam)
34	BLAPL/0009889/2022	STATE OF ODISHA SHIBANI SHANKAR PADHAN	BIJAYA KUMAR RAGADA	GR/0000196/2022 BANHARPALI /196 /2022
		VS	VS	S.D.J.M.-ADDL.CIVIL JUDGE(JD),JHARSUGUDA(Jharsuguda *)

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35	BLAPL/0009890/2022	STATE OF ODISHA SIMANCHALA BISWASRAY VS	JYOTIRMAYA SAHOO VS	CT/0002280/2022 PATTAPUR (DIGAPAHANDI) /267 /2022 NYAYADHIKARI G.N. /J.M.F.C,SANAKHEMUNDI(Ganjam)
36	BLAPL/0009891/2022	STATE OF ODISHA UMI @ UMESH BEHERA VS	SUSHANTA KUMAR SAMANTARAY VS	GR/0000260/2022 CANTONMENT ROAD /122 /2022 S.D.J.M.,CUTTACK SADAR(Cuttack)
37	BLAPL/0009892/2022	STATE OF ODISHA HARIPRIYA BISWASRAY VS	JYOTIRMAYA SAHOO VS	GR/0001083/2022 PATTAPUR (DIGAPAHANDI) /267 /2022 NYAYADHIKARI G.N. /J.M.F.C,SANAKHEMUNDI(Ganjam)
38	BLAPL/0009893/2022	STATE OF ODISHA SAMIR @ SOMYARANJAN DIGAL VS	MANAS KUMAR CHAND VS	GR/0000260/2022 BALLIGUDA /72 /2021 SPECIAL JUDGE,BALLIGUDA(Kandhamal)
39	CMAPL/0000517/2022	STATE OF ODISHA NIRANJAN MUDULI VS	ADV. VS	Spl/0000027/2021 // (
40	CMAPL/0000518/2022	MAMATA SAHOO SUSAMA SAMAL VS	ADV. VS	// (
41	CMAPL/0000519/2022	SUDARSAN PRADHAN M/S BOC INDIA LTD. VS	ADV. VS	// (
42	CMAPL/0000520/2022	PARAMANANDA DAS SUPALA PADHAN VS	ADV. VS	// (
43	CMP/0000987/2022	JOINT COMMNR.,CONSOLIDATION AND SETTLEMENT,SAMBALPUR DHIRENDRA KUMAR MAHARANA VS	RAJESH KUMAR MAHAPATRA VS	// A.D.J.,ANGUL(Anugul *)
44	CMP/0000988/2022	NARENDRA KUMAR MAHARANA ANUSUYA NANDA VS	M.M.SWAIN VS	Fao/0000005/2018 // ADDL.CIVIL JUDGE (SD),CUTTACK(Cuttack)
45	CMP/0000989/2022	SANJAY JAJODIA MANSOOR ALAM VS	TUSAR KUMAR MISHRA VS	CS/0000090/2012 // 1ST. A.D.J.,ROURKELA(Sundargarh)
		MOHSIN HUSSAIN		Fao/0000006/2019

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46	CONTC/0006151/2022	BHAGABAN BEHERA VS VIR VIKARM YADAV, I.A.S.	ADV VS	// 0 //
47	CONTC/0006152/2022	RAMESH CHANDRA MISHRA VS VIR VIKRAM YADAV, I.A.S.	SARADA PRASAD DASH VS	// 0 //
48	CONTC/0006153/2022	DASRATHI RAM DORA VS VISHAL KUMAR DEV, PRINCIPAL SECY., FINANCE DEPT.	ADV. VS	// 0 //
49	CONTC/0006154/2022	SACHIDANANDA PADHAN VS ASWATHY S., IAS	ADV. VS	// 0 //
50	CONTC/0006155/2022	UDAYANATH PATNAIK VS SATYABRATA SAHU, I.A.S.	ADV VS	// 0 //
51	CONTC/0006156/2022	PANDABA KUMAR SAHOO VS B.SANKAR NARAYAN, EXECUTIVE ENGINEER	ADV VS	// 0 //
52	CONTC/0006157/2022	PRABHAT KUMAR RATH VS ASWATHY S., IAS	ADV. VS	// 0 //
53	CONTC/0006158/2022	ASISH KUMAR PADHY VS ASWATHY S., IAS	ADV. VS	// 0 //
54	CONTC/0006159/2022	SANGITA MOHANTA VS RATANLAL MUNDA, TAHASILDAR, JASHIPUR	SAMIR KUMAR MISHRA VS	// 0 //
55	CONTC/0006160/2022	RAMA CHANDRA BEHERA VS DR. YEDULLA VIJAYA, IAS	BASUDEV BARIK VS	// 0 //
56	CONTC/0006161/2022	SURATH RAUT VS ER AJIT P MOHAPATRA, EXEC. ENGR., (R AND B), DIVISION PURI	SHILPA DUTTA VS	// 0 //
57	CRLA/0000885/2022	NITU @ NITESH KUMAR NAIK	MANAS KUMAR CHAND	JUNAGARH /172 /2022

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		VS	VS	()
58	CRLA/000886/2022	STATE OF ODISHA VINOD KUMAR	DEVASHIS PANDA	// BHUBANESWAR VIGILANCE /7 /2005
		VS	VS	()
59	CRLA/000887/2022	STATE OF ODISHA(VIG.) BHOGESWAR NAIK	MANAS KUMAR CHAND	// NAWAPARA /88 /2020
		VS	VS	()
60	CRLMA/000271/2022	STATE OF ODISHA ASIM MALLIK	ADV	// ORKEL /177 /2021
		VS	VS	()
61	CRLMA/000272/2022	STATE OF ODISHA BARU KALTA	PRAJIT KUMAR PRADHAN	// RAIRAKHOL /42 /2008
		VS	VS	()
62	CRLMC/0002851/2022	STATE OF ODISHA GOBINDA SAHU	SIDDHARTH PRASAD MISHRA	// DUNGURIPALI /155 /2015
		VS	VS	()
63	CRLMC/0002852/2022	STATE OF ODISHA BHAKTA PRASAD SWAIN	ASHOK KUMAR SARANGI	// MAHILA P.S. BUXIBAZAR /113 /2015
		VS	VS	()
64	CRLMC/0002853/2022	STATE OF ODISHA PREMANANDA BEHERA	PRADIPTA BEURA	// / /0
		VS	VS	()
65	CRLMP/0002053/2022	STATE OF ODISHA SWAPNA RANI PANIGRAHI	DAYANIDHI MISHRA	// BERHAMPUR TOWN /279 /2022
		VS	VS	()
66	CRLMP/0002054/2022	STATE OF ODISHA KHETRABASI SAHU	BYOMAKESH TRIPATHY	// / /0
		VS	VS	()
67	CRLMP/0002055/2022	STATE OF ODISHA SOUMYAKANTA BISWAL	BYOMAKESH TRIPATHY	// / /0
		VS	VS	()
68	CRLMP/0002056/2022	STATE OF ODISHA ALAKA NANDA	BYOMAKESH TRIPATHY	// / /0
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
69	CRLMP/0002057/2022	STATE OF ODISHA ASHWINI MALLICK VS	AFRAAZ SUHAIL VS	// /0 ()
70	CRLMP/0002058/2022	STATE OF ODISHA PRIYADARSHINI MOHANTY VS	AFRAAZ SUHAIL VS	// /0 ()
71	CRLMP/0002059/2022	STATE OF ODISHA SHREEDHARA MOHARANA VS	BYOMAKESH TRIPATHY VS	// /0 ()
72	CRLMP/0002060/2022	STATE OF ODISHA AKSHAYA KUMAR NAIK VS	BYOMAKESH TRIPATHY VS	// /0 ()
73	CRLMP/0002061/2022	STATE OF ODISHA SANJEEV KUMAR SWAIN VS	BYOMAKESH TRIPATHY VS	// /0 ()
74	CRLREV/0000472/2022	STATE OF ODISHA SARAT @ SARAT GOCHHAYAT VS	SOUMYA RANJAN DAS VS	// MAHULPADA /29 /2021 ()
75	CRLREV/0000473/2022	STATE OF ODISHA SAMARA BHUMIJ VS	SURESH KUMAR JENA VS	// /0 ()
76	FAO/0000388/2022	STATE OF ODISHA PRANABANDHU DEHURI VS	ROHIT RANJAN RAY VS	// /0 ()
77	FAO/0000389/2022	UNION OF INDIA GOVERNING BODY OF GANDHI MAHAVIDYALAYA, SOUNDELTA 4 VS	ROHIT RANJAN RAY VS	// /0 ()
78	FAO/0000390/2022	DR. BIJAY KUMAR SAHU M.C. SIDDHESWAR BIDYAPITHA(HIGH SCHOOL), BANTOLE VS	VIKENDRA KUMAR SAHOO VS	// /0 ()
79	MATA/0000199/2022	STATE OF ODISHA PRANAMITA BASTIA VS SHYAMA SUNDAR SWAIN	TUSAR KUMAR MISHRA VS	// /0 ()

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80	WA/0001320/2022	GAGAN BIHARI BISWAL VS STATE OF ODISHA	GYANA RANJAN SETHI VS	// 0 //
81	WA/0001321/2022	STATE OF ODISHA VS BIJAYAKETAN BIDYADHAR SAHOO	SANDEEP PARIDA (SR. STANDING COUNSEL) VS	// 0 //
82	WP(C)/0026228/2022	PRAMILA PRADHAN VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //
83	WP(C)/0026229/2022	REVATI PANY VS STATE OF ODISHA	RABI NARAYAN BEHERA VS	// 0 //
84	WP(C)/0026230/2022	REVATI PANY VS STATE OF ODISHA	RABI NARAYAN BEHERA VS	// 0 //
85	WP(C)/0026231/2022	M/S. A.K.MOHANTY CONSTRUCTIONS PVT. LTD.,BBSR VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //
86	WP(C)/0026232/2022	SUNIL MANGARAJ VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //
87	WP(C)/0026233/2022	AKSHAYA KUMAR MOHANTY VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //
88	WP(C)/0026234/2022	PRATIMA SAHOO VS STATE OF ORISSA	SUKANTA KUMAR DALAI VS	// 0 //
89	WP(C)/0026235/2022	DR. MANOJ KUMAR CHHABRA VS STATE OF ODISHA	DEEPALI MAHAPATRA VS	// 0 //
90	WP(C)/0026236/2022	ANUPAMA BISWAL VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
91	WP(C)/0026237/2022	ANUPAMA PANDA	KRISHNA CHANDRA SAHU	//

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		VS	VS	0
		STATE OF ODISHA		//
92	WP(C)/0026238/2022	PRASANTA KUMAR PANDA	TAPAN KUMAR BISWAL	//
		VS	VS	0
		MEMBER STATE COOPERATIVE TRIBUNAL, BBSR		//
93	WP(C)/0026239/2022	NITYANANDA DAS	S.P.NATH	//
		VS	VS	0
		STATE OF ODISHA		//
94	WP(C)/0026240/2022	MAKADAM BEHERA	BIJAYA KUMAR BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
95	WP(C)/0026241/2022	BISHNUPRIYA PANDA	KRISHNA CHANDRA SAHU	//
		VS	VS	0
		STATE OF ODISHA		//
96	WP(C)/0026242/2022	KAILASH DAS	CHITTARANJAN PATTANAİK	//
		VS	VS	0
		STATE OF ODISHA		//
97	WP(C)/0026243/2022	TULASA PANGI	DEEPALI MAHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
98	WP(C)/0026244/2022	MADHURIMA PANIGRAHI	KRISHNA CHANDRA SAHU	//
		VS	VS	0
		STATE OF ODISHA		//
99	WP(C)/0026245/2022	NARENDRA KUMAR DALEI	SAMIR KUMAR MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
100	WP(C)/0026246/2022	ARNAPURNA PUJARI	KRISHNA CHANDRA SAHU	//
		VS	VS	0
		STATE OF ODISHA		//
101	WP(C)/0026247/2022	DIPTI PRABHA MISHRA	KRISHNA CHANDRA SAHU	//
		VS	VS	0
		STATE OF ODISHA		//
102	WP(C)/0026248/2022	BHIKARI CHARAN BARAL	BIJAYA KUMAR BEHERA	//
		VS	VS	0

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103	WP(C)/0026249/2022	STATE OF ODISHA PRADEEP KUMAR NAIK VS	KRISHNA CHANDRA SAHU VS	// // ()
104	WP(C)/0026250/2022	STATE OF ODISHA PURNA CHANDRA CHAMPATI VS	BIJAYA KUMAR BEHERA VS	// // ()
105	WP(C)/0026251/2022	STATE OF ODISHA BIPINI BIHARI SETHY VS	SARADA PRASAD DASH VS	// // ()
106	WP(C)/0026252/2022	STATE OF ODISHA RATNAPRAVA HOTA VS	KRISHNA CHANDRA SAHU VS	// // ()
107	WP(C)/0026253/2022	STATE OF ODISHA MALAYA KUMAR MAHAPATRA VS	SARITA PANDA VS	// // ()
108	WP(C)/0026254/2022	STATE OF ODISHA CHAKRADHAR PANDA VS	BIJAYA KUMAR BEHERA VS	// // ()
109	WP(C)/0026255/2022	STATE OF ODISHA SANTOSH KUMAR BEHERA VS	SARITA PANDA VS	// // ()
110	WP(C)/0026256/2022	STATE OF ODISHA SATYAPRIYA SAHOO VS	PRAFULLA KUMAR MOHAPATRA VS	// // ()
111	WP(C)/0026257/2022	STATE OF ODISHA PRAHALLAD CHANDRA BEHERA VS	SARITA PANDA VS	// // ()
112	WP(C)/0026258/2022	STATE OF ODISHA SRINIBAS MANDAL VS	PRAFULLA KUMAR MOHAPATRA VS	// // ()
113	WP(C)/0026259/2022	STATE OF ODISHA RAMESH PRASAD NAG VS STATE OF ODISHA	ANIMA KUMARI DEI VS	// // () //

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114	WP(C)/0026260/2022	LAXMINARAYAN DAS VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
115	WP(C)/0026261/2022	ANANDA BIHARI BHANJA VS STATE OF ORISSA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
116	WP(C)/0026262/2022	KALIA KANHU DASH VS STATE OF ORISSA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
117	WP(C)/0026263/2022	BALARAM SAHOO VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
118	WP(C)/0026264/2022	NIKUNJA BIHARI SARANGI VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
119	WP(C)/0026265/2022	GOBINDA CHANDRA DEBATA VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
120	WP(C)/0026266/2022	LAXMAN KUMAR LENKA VS STATE OF ORISSA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
121	WP(C)/0026267/2022	DAYANIDHI SATAPATHY VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
122	WP(C)/0026268/2022	PRABHAKAR SWAIN VS STATE OF ORISSA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
123	WP(C)/0026269/2022	PRAFULLA KUMAR SWAIN VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
124	WP(C)/0026270/2022	SUKANT KUMAR PADHY VS STATE OF ODISHA	SOMADARSAN MOHANTY VS	// 0 //
125	WP(C)/0026271/2022	NIRANJAN MOHANTY	PRAFULLA KUMAR MOHAPATRA	//

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		VS	VS	0
		STATE OF ODISHA		//
126	WP(C)/0026272/2022	ASHOK KUMAR BEHERA	PRADEEP KUMAR DAS	//
		VS	VS	0
		STATE OF ODISHA		//
127	WP(C)/0026273/2022	RABINDRA KUMAR MOHANTY	KRISHNA CHANDRA SAHU	//
		VS	VS	0
		STATE OF ODISHA		//
128	WP(C)/0026274/2022	PRAMOD KUMAR NAYAK	KRISHNA CHANDRA SAHU	//
		VS	VS	0
		STATE OF ODISHA		//
129	WP(C)/0026275/2022	SUBHASHREE NAYAK	SAMIR KUMAR MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
130	WP(C)/0026276/2022	SUSANTA KUMAR PATTANIK	TIRTH KUMAR SAHU	//
		VS	VS	0
		THE STATE OF ODISHA		//
131	WP(C)/0026277/2022	RAJARAM BEHERA	TIRTH KUMAR SAHU	//
		VS	VS	0
		THE STATE OF ODISHA		//
132	WP(C)/0026278/2022	PRATAP KUMAR SAHOO	SANKARACHARYA CHOUDHURY	//
		VS	VS	0
		STATE OF ODISHA		//
133	WP(C)/0026279/2022	ARTTATRANA BEHERA	TIRTH KUMAR SAHU	//
		VS	VS	0
		THE STATE OF ODISHA		//
134	WP(C)/0026280/2022	RAJENDAR BOHIDAR	TIRTH KUMAR SAHU	//
		VS	VS	0
		THE STATE OF ODISHA		//
135	WP(C)/0026281/2022	GAJENDRA PRADHAN	SANKARACHARYA CHOUDHURY	//
		VS	VS	0
		STATE OF ODISHA		//
136	WP(C)/0026282/2022	KHIRASINDHU SAHU	TIRTH KUMAR SAHU	//
		VS	VS	0

ORISSA HIGH COURT**FILING REPORT AS ON :07/10/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
137	WP(C)/0026283/2022	THE STATE OF ODISHA SAROJ KUMAR SWAIN VS	SANKARACHARYA CHOUDHURY VS	// // ()
138	WP(C)/0026284/2022	STATE OF ODISHA MANOHARA PUTEL VS	TIRTH KUMAR SAHU VS	// // ()
139	WP(C)/0026285/2022	THE STATE OF ODISHA PRADIPTA HATI VS	K.C.MAJHI VS	// // ()
140	WP(C)/0026286/2022	R.T.O., CUTTACK SANTILATA MUKHI VS	PRAFULLA KUMAR MOHAPATRA VS	// // ()
141	WP(C)/0026287/2022	STATE OF ODISHA MANORAMA BARIK VS	K.C.MAJHI VS	// // ()
142	WP(C)/0026288/2022	R.T.O., BARBIL PURNA CHANDAR THAPA VS	TIRTH KUMAR SAHU VS	// // ()
143	WP(C)/0026289/2022	THE STATE OF ODISHA JITENDRA KUMAR NATH VS	K.C.MAJHI VS	// // ()
144	WP(C)/0026290/2022	R.T.O., CUTTACK NARESH PADHAN VS	TIRTH KUMAR SAHU VS	// // ()
145	WP(C)/0026291/2022	THE STATE OF ODISHA UPENDRA NAYAK VS	BRAHMANANDA TRIPATHY VS	// // ()
146	WP(C)/0026292/2022	COMMNR-CUM-SECY.,GA DEPT.,BBSR BIPIN KUMAR DASH VS	SAMIR KUMAR MISHRA VS	// // ()
147	WP(C)/0026293/2022	STATE OF ODISHA PRABIR KUMAR MUDULI VS	BRAHMANANDA TRIPATHY VS	// // ()
		CHAIRMAN-CUM-MD, FOOD CORPORATION OF INDIA, NEW DELHI		//

ORISSA HIGH COURT

FILING REPORT AS ON :07/10/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
148	WP(C)/0026294/2022	GAGAN CHARAN DALAI VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
149	WP(C)/0026295/2022	BABRU BAHAN SENAPATI VS STATE OF ODISHA	LAMBODAR PRADHAN VS	// 0 //
150	WP(C)/0026296/2022	PRAKASH CHANDRA PANDA VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
151	WP(C)/0026297/2022	ASHOK KUMAR DAS VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
152	WP(C)/0026298/2022	SUJIT KUMAR PRADHAN VS STATE OF ODISHA	BHABANI SANKAR TRIPATHY (1) VS	// 0 //
153	WP(C)/0026299/2022	RAJAT MOHANTY VS STATE OF ODISHA	BHABANI SANKAR TRIPATHY (1) VS	// 0 //
154	WP(C)/0026300/2022	RABINDRA KUMAR NAYAK VS SIPRA BEHERA	SAMIR KUMAR MISHRA VS	// 0 //
155	WP(C)/0026301/2022	SUKANTI DHAL VS STATE OF ODISHA	SAMIR KUMAR MISHRA VS	// 0 //
156	WP(C)/0026302/2022	ANANTA KUMAR JENA VS STATE OF ODISHA	SAMIR KUMAR MISHRA VS	// 0 //
157	WP(C)/0026303/2022	MANAWAR HOSSAIN KHAN @ MANAWAR HOSEN KHAN VS ATIYA ZARREEN	SHAFARULLA VS	// 0 //
158	ABLAPL/0012941/2022	SATYASUNDAR ROUT VS STATE OF ODISHA	SURYAKANTA DASMOHAPATRA VS	BALASORE VIGILANCE /19 /2022 Special Judge, Vigilance, Baripada(Mayurbhanj) GR/0000006/2022
159	ABLAPL/0012942/2022	MITHUN @ MANORANJAN SAHU	DEEPALI MAHAPATRA	JUJUMURA /144 /2022

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
160	ABLAPL/0012943/2022	STATE OF ODISHA DINABANDHU SAHOO	MOHAMMED IMMAMUDDIN	// JATNI P.S. /352 /2022
		VS	VS	()
161	ABLAPL/0012944/2022	STATE OF ODISHA BABU BEHERA @ RAJESH BEHERA	AMLAN SHAKTI PAUL	// JARAPADA /182 /2021
		VS	VS	()
162	ABLAPL/0012945/2022	STATE OF ODISHA SATYANARAYAN SAMANTASINGHAR	AMLAN SHAKTI PAUL	// / /0
		VS	VS	()
163	ABLAPL/0012946/2022	STATE OF ODISHA BAPUN BEHERA	SOUMYA MISHRA	// TELKOI /158 /2022
		VS	VS	()
164	ABLAPL/0012947/2022	STATE OF ODISHA SRINIBAS PANDA	LALITENDU MISHRA	// CHAULIAGANJA /313 /2022
		VS	VS	()
165	ABLAPL/0012948/2022	STATE OF ODISHA SABITA BEHERA	PRAVASH CHANDRA JENA	// BALIPATNA /249 /2022
		VS	VS	()
166	ABLAPL/0012949/2022	STATE OF ODISHA KANHU CHARAN NAYAK	MANAS KUMAR CHAND	// G.R.P.S.,BERHAMPUR /72 /2022
		VS	VS	()
167	ABLAPL/0012950/2022	STATE OF ODISHA SANTOSH DASH	AMLAN SHAKTI PAUL	// BEGUNIA P.S. /251 /2022
		VS	VS	()
168	ABLAPL/0012951/2022	STATE OF ODISHA MIRZA ALIM BEG @ BAIG	ARIJEET MISHRA	// PANIKOILI /223 /2022
		VS	VS	()
169	ABLAPL/0012952/2022	STATE OF ODISHA PITAMBER LENKA	BYOMAKESH TRIPATHY	// / /0
		VS	VS	()
170	ABLAPL/0012953/2022	STATE OF ODISHA DHARANIDHARA@DHARANI DAS	PRADIPTA BEURA	// / /0
		VS	VS	() J.M.F.C.,TIGIRIA(Cuttack)

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
171	ABLAPL/0012954/2022	STATE OF ODISHA PRAVAT ROUT VS	PRABHAT KUMAR PRAHARAJ VS	2(A)CC/0000041/2022 TANGI /180 /2022 ()
172	ABLAPL/0012955/2022	STATE OF ODISHA BIRENDRA KUMAR SWAIN VS	PRABHAT KUMAR PRAHARAJ VS	// TANGI /202 /2022 ()
173	ABLAPL/0012956/2022	STATE OF ODISHA SANATAN DAS VS	PRADIPTA BEURA VS	// / /0 J.M.F.C.,TIGIRIA(Cuttack)
174	ABLAPL/0012957/2022	STATE OF ODISHA K.NARAYAN REDDY VS	SURYAKANTA DWIBEDI VS	2(A)CC/0000042/2022 BADABAZAR /230 /2022 ()
175	ABLAPL/0012958/2022	STATE OF ODISHA RAJENDRA MALIK @ GAJIA VS	ARJEET MISHRA VS	// KOREI /295 /2022 ()
176	ABLAPL/0012959/2022	STATE OF ODISHA GOUTAM NAIK VS	SANKET KANUNGO VS	// SURADA /275 /2022 ()
177	ABLAPL/0012960/2022	STATE OF ODISHA GOURI KHEMUNDU VS	ARIJEET MISHRA VS	// JEYPORE MAHILA /111 /2022 ()
178	ABLAPL/0012961/2022	STATE OF ODISHA PRADEEP KUMAR GOUDA @ PRADEEP GOUDA VS	LAMBODAR ACHARI VS	// TARASINGI /301 /2022 ()
179	ABLAPL/0012962/2022	STATE OF ODISHA KALYAN KUMAR BARIK VS	ARIJEET MISHRA VS	// AIR FIELD P.S. /207 /2022 ()
180	ABLAPL/0012963/2022	STATE OF ODISHA HEMANTA KHEMUNDU VS	ARIJEET MISHRA VS	// JEYPORE MAHILA /111 /2022 ()
181	ABLAPL/0012964/2022	STATE OF ODISHA SUSHILA MAJHI VS	R.N.BISWAL VS	// MANGALA BAG /247 /2022 ()
		STATE OF ODISHA		//

ORISSA HIGH COURT

FILING REPORT AS ON :07/10/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
182	ABLAPL/0012965/2022	BISWARANJAN MAJHI @ BABUNA @ BABUL VS STATE OF ODISHA	R.N.BISWAL VS	MANGALA BAG /247 /2022 () //
183	ABLAPL/0012966/2022	ANUKULA PRADHAN VS STATE OF ODISHA	SURESH KUMAR JENA VS	TALCHER TOWN /748 /2022 () //
184	ABLAPL/0012967/2022	SUNIL MALIK VS STATE OF ODISHA	PRAFULLA KUMAR KAR VS	AUL /360 /2022 () //
185	ABLAPL/0012968/2022	ARUN KUMAR CHINARA VS STATE OF ODISHA	DR. BINODA KUMAR MISHRA VS	/ /0 () //
186	ABLAPL/0012969/2022	SHREEKANTA DAS VS STATE OF ODISHA	SAMARENDRA BAHADUR VS	CHANDABALI /299 /2022 () //
187	ABLAPL/0012970/2022	DINABANDHU SAHOO VS STATE OF ODISHA	SURESH KUMAR JENA VS	COLLIERY /501 /2022 () //
188	ABLAPL/0012971/2022	G. BALARAM VS STATE OF ODISHA	SIDHARTH PRASAD DAS VS	GOPALPUR /194 /2022 () //
189	ABLAPL/0012972/2022	MANMOHAN MAJHI VS STATE OF ODISHA	R.N.BISWAL VS	MANGALA BAG /247 /2022 () //
190	ABLAPL/0012973/2022	G. PADMABATI VS STATE OF ODISHA	SIDHARTH PRASAD DAS VS	GOPALPUR /194 /2022 () //
191	ABLAPL/0012974/2022	MANORANJAN MAJHI @ SIBUNA @ SIBANI VS STATE OF ODISHA	R.N.BISWAL VS	MANGALA BAG /247 /2022 () //
192	ABLAPL/0012975/2022	SANJU MAJHI @ PATA MAJHI VS STATE OF ODISHA	R.N.BISWAL VS	MANGALA BAG /247 /2022 () //
193	ABLAPL/0012976/2022	JAGANNATH SWAIN	BYOMOKESH SAHOO	GANGAPUR (ASKA) /278 /2022

ORISSA HIGH COURT

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
194	ABLAPL/0012977/2022	VS STATE OF ODISHA SRIDHAR MAJHI	VS R.N.BISWAL	() // MANGALA BAG /247 /2022
195	ABLAPL/0012978/2022	VS STATE OF ODISHA MINATILATA BARIK	VS SATYA NARAYAN MISHRA (4)	() // BASUDEVPUR /446 /2022
196	ABLAPL/0012979/2022	VS STATE OF ODISHA PADMA LOCHAN PRADHAN	VS BADRINARAYAN PANDA 2	() // JENAPUR /269 /2022
197	ABLAPL/0012980/2022	VS STATE OF ODISHA KHIRESWAR SAHOO	VS TUKUNA KUMAR MISHRA	() // S.P.(CID-CRL),CUTTACK /17 /2021
		VS STATE OF ODISHA	VS	() //

ORISSA HIGH COURT

MISC CASES FILED on :07/10/2022

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	96/2022 ITA/72/2022	PRINCIPAL COMMISSIONER OF INCOME TAX-1-MP	TUSHAR KANTI SATAPATHY, SR.S.C.(INCOME TAX)
2	97/2022 ITA/72/2022	PRINCIPAL COMMISSIONER OF INCOME TAX-1-MP	TUSHAR KANTI SATAPATHY, SR.S.C.(INCOME TAX)
3	198/2022 SA/258/1981	MADHUSUDAN-MP	M/S.M.M.SAHU
4	357/2022 CRLMP/2037/2022	SAMUKTA MUKHI NAIK-MP	AFRAAZ SUHAIL
5	614/2022 FAO/389/2022	GOVERNING BODY OF GANDHI MAHAVIDYALAYA, ROURKELA-MP	SRINATH
6	615/2022 FAO/389/2022	GOVERNING BODY OF GANDHI MAHAVIDYALAYA, ROURKELA-MP	SRINATH
7	616/2022 FAO/390/2022	M.C. SIDDHESWAR BIDYAPITHA(HIGH SCHOOL), BATTOLIA-MP	PHENDRA KUMAR SAHOO
8	655/2022 CRLREV/472/2022	SARAT @ SARAT GOCHHAYAT-MP	SOUMYA RANJAN DAS
9	1030/2022 CMP/988/2022	ANUSUYA NANDA-MP	M.M.SWAIN
10	1031/2022 CMP/989/2022	MANSOOR ALAM-MP	TUSAR KUMAR MISHRA
11	1658/2022 CRLA/886/2022	VINOD KUMAR-MP	DEVASHIS PANDA
12	1659/2022 CRLA/886/2022	VINOD KUMAR-MP	DEVASHIS PANDA
13	1660/2022 CRLA/886/2022	VINOD KUMAR-MP	DEVASHIS PANDA
14	1795/2022 BLAPL/9207/2022	JAYARAM MAJHI-MP	GOKULANANDA SAHU
15	1796/2022 BLAPL/10916/2021	SANATAN DASH-MP	
16	1841/2022 ABLAPL/11421/2022	KUNIA MALLIK @ MALIK-MP	
17	1842/2022 ABLAPL/8591/2022	GOUTAM DAS-MP	SHILPA DUTTA
18	2234/2022 CRLMC/2851/2022	GOBINDA SAHU-MP	SIDDHARTH PRASAD MISHRA
19	2235/2022 CRLMC/2852/2022	BHAKTA PRASAD SWAIN-MP	ASHOK KUMAR SARANGI
20	2236/2022 CRLMC/2855/2019	PRAFULLA MOHAPATRA-MP	
21	2237/2022 CRLMC/2855/2019	PRAFULLA MOHAPATRA-MP	
22	3216/2022 WA/1320/2022	GAGAN BIHARI BISWAL-MP	GYANA RANJAN SETHI
23	3217/2022 WA/1321/2022	STATE OF ODISHA-MP	SANDEEP PARIDA (SR. STANDING COUNSEL)
24	3218/2022 WA/1321/2022	STATE OF ODISHA-MP	SANDEEP PARIDA (SR. STANDING COUNSEL)
25	3219/2022 WA/1321/2022	STATE OF ODISHA-MP	SANDEEP PARIDA (SR. STANDING COUNSEL)
26	13811/2022	PRAMILA PRADHAN-MP	SUKANTA KUMAR DALAI

27	WP(C)/26228/2022 13812/2022	M/S. A.K.MOHANTY CONSTRUCTIONS PVT. LTD.,BBSR-MP	SUKANTA KUMAR DALAI
28	WP(C)/26231/2022 13813/2022	SUNIL MANGARAJ-MP	SUKANTA KUMAR DALAI
29	WP(C)/26232/2022 13814/2022	AKSHAYA KUMAR MOHANTY-MP	SUKANTA KUMAR DALAI
30	WP(C)/26233/2022 13815/2022	PRATIMA SAHOO-MP	SUKANTA KUMAR DALAI
31	WP(C)/26234/2022 13816/2022	NITYANANDA DAS-MP	S.P.NATH
32	WP(C)/26239/2022 13817/2022	NARENDRA KUMAR DALEI-MP	SAMIR KUMAR MISHRA
33	WP(C)/26245/2022 13818/2022	ALEKHA SAHOO-MP	DAYANIDHI MISHRA
34	WP(C)/20781/2016 13819/2022	SUKANT KUMAR PADHY-MP	SOMADARSAN MOHANTY
35	WP(C)/26270/2022 13820/2022	ASHOK KUMAR BEHERA-MP	PRADEEP KUMAR DAS
36	WP(C)/26272/2022 13821/2022	SUBHASHREE NAYAK-MP	SAMIR KUMAR MISHRA
37	WP(C)/26275/2022 13822/2022	SUSANTA KUMAR PATTANIK-MP	TIRTH KUMAR SAHU
38	WP(C)/26276/2022 13823/2022	RAJARAM BEHERA-MP	TIRTH KUMAR SAHU
39	WP(C)/26277/2022 13824/2022	ARTTATRANA BEHERA-MP	TIRTH KUMAR SAHU
40	WP(C)/26279/2022 13825/2022	RAJENDAR BOHIDAR-MP	TIRTH KUMAR SAHU
41	WP(C)/26280/2022 13826/2022	GAJENDRA PRADHAN-MP	SANKARACHARYA CHOUDHURY
42	WP(C)/26281/2022 13827/2022	KHIRASINDHU SAHU-MP	TIRTH KUMAR SAHU
43	WP(C)/26282/2022 13828/2022	SAROJ KUMAR SWAIN-MP	SANKARACHARYA CHOUDHURY
44	WP(C)/26283/2022 13829/2022	MANOHARA PUTEL-MP	TIRTH KUMAR SAHU
45	WP(C)/26284/2022 13830/2022	PURNA CHANDAR THAPA-MP	TIRTH KUMAR SAHU
46	WP(C)/26288/2022 13831/2022	NARESH PADHAN-MP	TIRTH KUMAR SAHU
47	WP(C)/26290/2022 13832/2022	UPENDRA NAYAK-MP	BRAHMANANDA TRIPATHY
48	WP(C)/26291/2022 13833/2022	BIPIN KUMAR DASH-MP	SAMIR KUMAR MISHRA
49	WP(C)/26292/2022 13834/2022	PRABIR KUMAR MUDULI-MP	BRAHMANANDA TRIPATHY
50	WP(C)/26293/2022 13835/2022	SUDARSAN MAHARANA-MP	
51	WP(C)/23478/2022 13836/2022	SUPALA PADHAN-MP	
52	WP(C)/7697/2008 13837/2022	BASANTI SAHOO-MP	ASHOK KUMAR SARANGI
53	WP(C)/19047/2022 13838/2022	SARASI PARIDA-MP	
54	WP(C)/21942/2022 13839/2022	PANDABA SAHU-MP	TRILOCHAN NANDA
55	WP(C)/23659/2022 13840/2022	RABINDRA KUMAR NAYAK-MP	SAMIR KUMAR MISHRA
56	WP(C)/26300/2022 13841/2022	SUKANTI DHAL-MP	SAMIR KUMAR MISHRA
57	WP(C)/26301/2022 13842/2022	ANANTA KUMAR JENA-MP	SAMIR KUMAR MISHRA
	WP(C)/26302/2022		

58	13843/2022 WP(C)/21781/2022	PRINCIPAL-IN-CHARGE, JATESWAR DEV COLLEGE OF EDUCATION, PURI-MP	ELSA KHAN
59	13844/2022 WP(C)/10243/2015	KHIRODE KUMARI DEVI-MP	M/S.MADHUSMITA AGRAWAL
60	13845/2022 WP(C)/26303/2022	MANAWAR HOSSAIN KHAN @ MANAWAR HOSEN KHAN	MPZAFARULLA